

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.239/2016
RT NO.114/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

ARG Auto Components Pvt. Ltd.

Applicant/Transferor Company No.1

AND

ARG Autosystems Limited

Applicant/Transferor Company No. 2

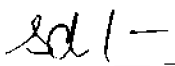
WITH

ARG Udyog Private Limited


Applicant/Transferee Company

Present: None.


This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. The matter is adjourned for hearing to 09.05.2017. Notice of hearing for 09.05.2017 be also issued to the Official Liquidator.



(Justice R.P. Nagrath)
Member(Judicial)



(Deepa Krishan)
Member (Technical)

April 06, 2017
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